

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2770-2771/2025

RAM CHANDRA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-08-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Anuj Saxena, Adv.  
Mr. Anuj Ruhela, Adv.  
Mr. Shubham Sagar, Adv.  
Mr. Manan Malik, Adv.  
Mr. Harsh Saxena, Adv.  
Mr. Durgesh Ramchandra Gupta, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

One week time, is granted to Ld. Counsel for the petitioner to file spare copy for issuance of notice to sole respondent.

If spare copy is filed within the time granted, issue notice immediately and list on 18.09.2025.

Else, list the matter before the Hon'ble Judge in Chambers, for further directions.

MASHROOR ALAM KHAN  
Registrar

pm